POST OFFER ADVERTISEMENT TO THE EQUITY SHAREHOLDERS UNDER REGULATION 18 (12) IN TERMS OF SEBI (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011 AS AMENDED OF

SANGINITA CHEMICALS LIMITED

Registered Office: 301, 3rd Floor, Shalin Complex, Sector 11, Gandhinagar, Gujarat – 382011

Corporate Identification Number (CIN): L24100GJ2005PLC047292, Phone: +91 079-23240270; Email: sanginitachemicals@yahoo.com; Website: www.sanginitachemicals.co.in

Open Offer for acquisition upto 1,56,89,957* fully paid-up Equity Shares having face value of Rs.10/- each at an Offer Price per equity share of Rs. 13.55 /- each payable in cash, representing 26% of the emerging fully diluted voting equity share capital, pursuant to Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereof, from the public shareholders by B N G Investment LLC ("Acquirer 1") and Mr. Anubhav Agarwal ("Acquirer 2") pursuant to Regulations 3(1) and 4 of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereof.

*The shares proposed to be acquired is calculated on the basis of Emerging Fully Diluted Voting Equity Share Capital (or expanded, issued, subscribed, and voting capital) i.e. 6,03,45,986 (Six Crores Three Lakhs Forty-Five Thousand Nine Hundred Eighty-Six Only) Equity Shares of face value of Rs. 10/- (Rupees Ten) each after taking into account the preferential allotment of Equity Shares.

This Post Offer Advertisement is being issued by Finshore Management Services Limited (hereinafter referred to as "Manager to the Offer"), on behalf of B N G Investment LLC ("Acquirer 1") and Mr. Anubhav Agarwal ("Acquirer 2")(hereinafter collectively referred to as "Acquirers"), in connection with the offer made by the Acquirers, in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 as amended ("SEBI SAST Regulations"). The Detailed Public Statement ("DPS") with respect to the aforementioned offer was made on 30th March, 2026 in Financial Express, English Daily (all editions), Jansatta, Hindi Daily (all editions), Chanchal, Gujarati Daily (Gandhinagar edition) and Pratahkal, Marathi Daily (Mumbai edition) newspapers.

1	Name of the Target Company	SANGINITA CHEMICALS LIMITED
2	Name of the Acquirers	B N G Investment LLC ("Acquirer 1") and Mr. Anubhav Agarwal ("Acquirer 2")
3	Name of the Manager to the Offer	Finshore Management Services Limited
4	Name of the Registrar to the Offer	Purva Sharegistry (India) Private Limited
5	**Offer Details:**	
	a) Date of Opening of the Offer	Wednesday, 10th June, 2026
	b) Date of Closure of the Offer	Tuesday, 23rd June, 2026
6	Date of Payment of Consideration	Tuesday, 30th June, 2026
7	**Details of Acquisition**	

Sl. No	Particulars	Proposed in the Offer Document (Letter of Offer)		Actuals	
7.1	Offer Price	Rs. 13.55 per Fully paid up equity share		Rs. 13.55 per Fully paid up equity share	
7.2	Aggregate number of shares tendered	1,56,89,957		9,004	
7.3	Aggregate number of shares accepted	1,56,89,957		9,004	
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	₹ 21,25,98,917.35/-		₹ 1,22,004.20/-	
7.5	Shareholding of the Acquirers before Share Swap and Share Purchase Agreement (SSSPA)/Public Announcement (No. & %)	Nil (0.00%)		Nil (0.00%)	
7.6	Shares Acquired by way of SSSPA[Note-1] • Number • % of Fully Diluted Equity Share Capital	65,78,994 (10.90%)		65,78,994 (10.90%)	
7.7	Shares Acquired by way of Preferential Allotment[Note-2] • Number • % of Fully Diluted Equity Share Capital[Note-4]	3,44,44,436 (57.08%)		3,44,44,436 (57.08%)	
7.8	Shares Acquired by way of Open Offer • Number • % of Fully Diluted Equity Share Capital	1,56,89,957 (26.00%)		9,004 (0.02%)	
7.9	Shares acquired after Detailed Public Statement • Number of shares acquired • Price of the shares acquired • % of the shares acquired	NIL		NIL	
7.10	Post offer shareholding of Acquirers • Number • % of Fully Diluted Equity Share Capital	5,67,13,387 (93.98%)		4,10,32,434[Note-3] (68.00%)	
7.11	Pre & Post offer shareholding of the Public • Number • % of Fully Diluted Equity Share Capital	**Pre-Offer** 1,93,22,556 (32.02%)	**Post-Offer** 36,32,599 (06.02%)	**Pre-Offer** 1,93,22,556 (32.02%)	**Post-Offer** 1,93,13,552 (32.00%)

Note:1: Through the SSSPA dated 20th March, 2026 the Acquirers had proposed acquisition of 65,78,994 Equity Shares from the Sellers and the acquisition has been completed as on date.

Note 2: The Board of Directors of the Target Company at the Board Meeting held on 20th March, 2026, approved :

(i) acquisition of 95,00,000 (Ninety-Five Lakhs) equity shares of Agastya Green Energy Limited and in consideration, issuance of 1,52,87,356 (One Crore Fifty Two Lakhs Eighty Seven Thousand Three Hundred Fifty Six) Equity Shares of the Target Company to B N G Investment LLC (Acquirer 1) which constitutes 25.33% of the Expanded issued, subscribed and voting capital of the Target Company.

(ii) issuance of 1,91,57,080 (One Crore Ninety One Lakhs Fifty Seven Thousand Eighty) Equity Shares to B N G Investment LLC (Acquirer 1) for cash consideration which constitutes 31.75% of the Expanded issued, subscribed and voting capital of the Target Company. The allotment of the above shares has been done by the Target Company vide Board Meeting dated June 09, 2026 for 1,52,87,356 Shares and June 17, 2026 for 1,91,57,080 Shares.

Note 3: The "Actual Post Offer Shareholding of the Acquirers" includes 65,78,994 equity shares acquired pursuant to SSSPA, 3,44,44,436 equity shares allotted pursuant to preferential issue and 9,004 equity shares acquired through open offer.

Note 4: The Percentage of fully diluted Equity Share Capital has been calculated on the basis of Expanded Share Capital/ Emerging fully diluted voting Equity share capital of the target company accumulating to 6,03,45,986 shares.

8. The Acquirers accepts full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI SAST Regulations.
9. A copy of this Post Offer Advertisement will be available on the websites of SEBI, National Stock Exchange of India Limited and the registered office of the Target Company.
10. The capitalized terms used but not defined in this advertisement shall have the meanings assigned to such terms in the Public Announcement and/or Detailed Public Statement and/or Letter of Offer.
11. This Post offer Advertisement is being issued in all the newspapers in which the DPS has appeared.

Issued by Manager to the Offer on behalf of the Acquirers

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finshore

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Contact Person: Mr. S Ramakrishna Iyengar
SEBI Registration No: INM000012185
CIN No: U74900WB2011PLC169377

Acquirer 1	Acquirer 2
B N G Investment LLC	**Anubhav Agarwal**
Sd/- **Anubhav Agarwal**	**Sd/-**

Place: Kolkata

Date: 6th July, 2026